

list of Creditors (Govt.) who have filed their claims during liquidation and admitted by liquidator as on 28th September 2022

Note – 1) The liquidator may revise the amounts of claims admitted when he comes across additional information warranting such revision.

Note – 2) The liquidator has considered claim received after the last date of submission i.e. 3rd September 2022

Note – 3) Claim admitted by liquidator beyond 30 days are subject to NCLT approval

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim not admitted	Remarks, if any
1	The Deputy Commissioner of Commercial Taxes (Audit)- Government of Karnataka	01-09-2022	2,44,97,986	2,44,97,986	-	
2	ESIC	03-09-2022	10,57,036	10,57,036	-	
3	Director General of GST Intelligence	08-09-2022	83,63,77,882	83,63,77,882	-	Received after 30 days
	<b>Total</b>		<b>86,19,32,904</b>	<b>86,19,32,904</b>	<b>-</b>	<b>-</b>

List of claims ( Govt.) being received and admitted by Resolution Professional during CIRP process

Note : Claims accepted by resolution professional are considered as accepted by resolution professional, liquidator will have right to change the admitted claims in case of additional information that comes to light during liquidation process.

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim not admitted	Remarks, if any
1	Income Tax Department-TDS	20.08.2019	10,66,24,221	7,73,82,791	2,92,41,430	
2	Maharashtra VAT Department	01.10.2019	25,95,458	25,95,458	-	
3	The Deputy Commissioner of Commercial Taxes (Audit)- Government of Karnataka	01.09.2019	25,52,30,465	25,52,30,465	-	
4	Maharashtra VAT Department AY 2015-16	15.01.2020	1,72,27,864	1,72,27,864	-	
			<b>38,16,78,008</b>	<b>35,24,36,578</b>	<b>2,92,41,430</b>	